

**GOVERNMENT OF MEGHALAYA
LAW (B) DEPARTMENT**

NOTIFICATION

Dated Shillong, the 11th February, 2025

No. LJ (B) 68/2012/68 –In exercise of the powers conferred by sub-section (1) of section 14 of the Bharatiya Nagarik Suraksha Sanhita, 2023, the Governor of Meghalaya hereby appoints Shri. Anthony Lyngdoh, MCS, Assistant Commissioner as the Executive Magistrate within South West Khasi Hills District, with immediate effect until further orders.

**Sd/-
(Cyril V.D. Diengdoh),
Commissioner & Secretary to the
Govt. of Meghalaya,
Law Department

Memo No. LJ (B) 68/2012/68-A,

Dated Shillong, the 11th February, 2025

Copy forwarded to:-

1. The Deputy Commissioner, South West Khasi Hills District, Mawkyrwat with reference to your letter No. SWK/JUD.15/2012/70 Dt. 28.01.2025.
2. The Director of Printing & Stationery, Meghalaya, Shillong for publication of Notification in the Meghalaya Gazette.
3. Personnel & A.R. (A) Department for information.
4. DEO (Data Entry Operator) Law (A) Department for uploading the Notification in the Law Department website.

By order etc.,

SANM

sk
Deputy Secretary to the Govt. of Meghalaya,
Law (B) Department.